

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : Company Appeal(CA)/4/2024

NAME OF THE PETITIONER : Belle Vue Assets Pvt Ltd

NAME OF THE RESPONDENT(S) : Roc, Chennai

UNDER SECTION : Sec 252 of CA, 2013

ORDER

Ld. Counsel Mr. B. Sarath Babu for the Applicant. Ld. Counsel Mr. Avinash Krishnan Ravi for ROC.

Counsel for the Applicant stated that shareholders have decided to withdraw the Application.

Therefore **Application Company Appeal(CA)/4/2024 is dismissed as withdrawn with liberty to file at a later stage.**

Counsel is directed to file withdrawal memo within today.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk